

the following works at Borjhar airport at Guwahati :

- (i) The existing Terminal Building is being extended and modified to cater to 750 arriving and 750 departing passengers at a time,
 - (ii) Extension of apron from 800 ft. X 300 ft. to 950 ft. X 350 ft. to accommodate more number of aircraft,
 - (iii) Installation of State of the art Radar Equipment,
 - (iv) Extension of the runway from 9000 ft. to 12000 ft.
- (c) Yes, Sir.
(d) and (e). Do not arise.

Shortage of Hotel Rooms

297 DR .T. SUBBARAMI REDDY : Will the Minister of TOURISM be pleased to state :

- (a) whether shortage of hotel rooms in metropolitan cities has been increasing day by day;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial measures proposed to be taken by the Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF TOURISM (SHRI SRIKANTA JENA) (a) to (c) Yes, Sir There is a shortage of hotel rooms especially in the metro cities of Bombay and Delhi The construction of hotels is mainly a private sector activity But fiscal benefits are provided to encourage more hotels to come up under the recognised category. Government generally acts as a catalyst in this regard

[Translation]

Setting up of Airport in Ajmer

298 PROF RASA SINGH RAWAT . Will the Minister of CIVIL AVIATION be pleased to state

- (a) whether all major cities in Rajasthan have connected with air service,
- (b) if not, the reasons therefor;
- (c) whether the Government of Rajasthan, various political organisations and public representatives have requested the Union Government for setting up of an airport at Ajmer; and
- (d) if so the steps taken or proposed to be taken by the Union Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) (a) Yes, Sir

- (b) Does not arise

(c) Yes, Sir.

(d) Airports Authority of India (AAI) has requested the State Government of Rajasthan to acquire and hand over 460 acres of land free of cost, for development of an airport at Ajmer.

AIR/Doordarshan Centres in Rajasthan

299. PROF. RASA SINGH RAWAT : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the dates on which All India Radio and Doordarshan Kendras were set up at Ajmer in Rajasthan;

(b) the amount spent on development of the said Kendras so far;

(c) whether the Government have received any representation regarding transmission of Vividh Bharti programmes and production of Doordarshan programmes at the said Kendras;

(d) if so, the details thereof;

(e) the steps taken by the Government in this regard;

(f) whether the Government propose to expand these Kendras; and

(g) if so, the time by which these are likely to be expanded?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Whereas All India Radio Station at Ajmer was commissioned on 11.12.1955 Low Power Transmitter of Doordarshan has been functional since 22.8.1984.

(b) While All India Radio has incurred an expenditure of approx. Rs 208.51 lakhs on upgradation/replacement of the transmitter in Ajmer. Doordarshan has spent Rs. 20.33 lakhs on this account so far.

(c) No Sir.

(d) and (e) Do not arise

(f) No, Sir.

(g) Does not arise

[English]

Setting Up of AIR Stations in Kerala

300. SHRI MULLAPPALLY RAMACHANDRAN Will the Minister of CIVIL AVIATION be pleased to state

(a) whether any new Radio Stations are being set up or proposed to be set up in Kerala during the current year.

(b) if so, the details thereof, location-wise alongwith the estimated cost involved therein;

(c) whether the Government propose to expand and modernise some of the Radio Stations in the above State;

(d) if so, the details thereof; and

(e) the estimated cost thereon?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) A Local Radio Station with 1 KW MW Transmitter, multi-purpose Studio and staff quarters at an estimated capital cost of Rs. 285 lakhs is proposed to be set up at Manjeri (Mallapuram) during the current year

(c) Yes, Sir.

(d) and (e). The existing 1 KW MW transmitter at Trivandrum is proposed to be replaced by 2x5 KW FM transmitter and the existing 100 KW MW transmitter at Alleppey is proposed to be upgraded to 2x100 KW MW transmitter at an estimated capital cost of Rs. 294.13 lakhs and Rs. 524.98 lakhs, respectively.

[Translation]

Labourers in Private Sector

301 SHRI NITISH KUMAR
SHRI NAWAL KISHORE RAI

Will the Minister of LABOUR be pleased to state .

(a) whether the Government are aware that more than 75% of the labour class in the country earn their livelihood from private sector,

(b) if so, the facts in this regard;

(c) whether the Government have decided to introduce education, health and job guarantee schemes for these labourers in order to increase their efficiency, and

(d) if so, the details thereof and the total expenditure likely to be incurred on these schemes during the current year?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b) According to the statistics compiled by the Directorate General of Employment and Training (DGE & T) 79.30 lakh persons were employed in the organised private sector as against a total of 273.75 lakh persons in the organised sector as on 31.3.94.

(c) and (d) A number of labour laws have been enacted for the protection and welfare of different categories of workers in both organised and unorganised sector. Welfare and social security measures are being taken by the employers for the welfare of their labourers in accordance with the provisions of various labour laws.

[English]

Vocational Courses in Maharashtra

302. SHRI MOHAN RAWALE : Will the Minister of LABOUR be pleased to state .

(a) whether all the 30 vocational courses started in Maharashtra under the Centrally sponsored vocational courses at + 2 level have not been brought under the purview of the Apprentices Act, 1961.

(b) if so, the details thereof;

(c) whether the State Government of Maharashtra have approached the Union Government for inclusion of the remaining vocational courses under the purview of said Act, 1961, and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) Out of 30 vocational courses started in Maharashtra under the Centrally sponsored vocational courses at + 2 level 23 courses have already been covered under the Apprentices Act, 1961. 7 vocational courses namely Electronics Technology, Mechanical Technology, Auto-Engg. Technician, Repair, Maintenance & Rewinding of Electrical Motors, Horticulture, Bakery & Confectionary and Cookery have not yet been covered under the Apprentices Act, 1961.

(c) Yes, Sir.

(d) As the remaining 7 vocational courses are already available for trade apprentices under the Apprentices Act, 1961, under one or other description, in order to avoid duplication it was not found feasible to cover them under the Apprentices Act, 1961.

[Translation]

T.V. Transmitter, Madhya Pradesh

303 DR LAXMINARAYAN PANDEY
DR SATYANARAYAN JATIA

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the Government propose to set up High Power Transmitters, Low Power Transmitters and TV extension studios in Madhya Pradesh during the current year; and

(b) if so, the details thereof; location-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) 10 LPTs and 6 VLPTs, as per the details given in the enclosed